

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/12(KB)2021
IA(IBC)(PLAN)/7(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	LAL BEHARI SINGH VS CARNATION INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Ms. Labanyasree Sinha, Adv.] For the Applicant in IA(IBC)(PLAN)/7(KB)2024
Mr. Anubrata Gangoly, RP]

Ms. Manju Bhuteria, Adv.] For the Applicant
Ms. Tanvi Luhariwala, Adv.]
Ms. Ruchika Dalmia, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. **IA(IBC)(PLAN)/7(KB)2024:**
 - a. Heard. **Reserved for orders.**
 - b. Learned Counsel Ms. Manju Bhuteria appearing for the Unsuccessful Resolution Applicant submits that she has already preferred an IA objecting to the plan and insists that plan approval be not given before the IA is considered.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**